

**BAR COUNCIL OF DELHI**



**Provisional Certificate of Enrolment**

AS

**ADVOCATE**

(Under the Advocates Act, 1961)

Valid upto 05.10.2018

Number on the Roll D/3532/2016



*This is to certify that Shri/Miss/Smt. Arnav Vidyarthi  
son/daughter/wife of Shri Rakesh Chandra Vidyarthi has this  
day been admitted to be an Advocate with the Bar Council of Delhi  
and that his/her name has been provisionally entered in the Roll of  
Advocates maintained by this Council.*

*Given under our hand and the seal of the Bar Council  
this 06 th day of October, 2016.*



*Maninder Singh*  
**MANINDER SINGH**  
ADDITIONAL SOLICITOR GENERAL OF INDIA  
CHAIRMAN  
BAR COUNCIL OF DELHI

*Ganesh*  
Prepared by

*VKS*  
Checked by  
Vinod K. Sharma  
Admn. Incharge  
Bar Council of Delhi